

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
293/14	7/17	Hearing	433(e) / 433(f)	Lalitha Developers Vs Ittina Properties Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

BHANU PRADEEP
(8050368685)
FOR SREEVATSA ASSOCIATES

PETITIONER

Bhanu pradeep

ORDER

Counsel for Petitioner Company is present. Notices sent to the Respondents returned unserved with endorsement "Addressee left". To hear the Counsel and also to file correct address of the Respondent posted to 13/04/2017

Member (J) 16/3

Member (T)